

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-504**  
IB-24/ND/2021

**IN THE MATTER OF:**

Kkalpana Industries (India) Ltd  
V/s.  
Kelvin Aqua Engineers Pvt Ltd

...Applicant

...Respondent

**SECTION**

U/s 9 IBC

Order delivered on 15.07.2021

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA,**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

Issue notice upon the respondent by all modes including email-ID of the respondent. Affidavit of service be filed within one week from today. Reply be filed within two weeks from the date of receipt of the notice. Rejoinder, if any, within one week from the date of receipt of the reply. List the matter on **27.08.2021**.

-Sdr

**(K.K. VOHRA)**  
**MEMBER (T)**

-Sdr

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**

Khushboo